

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 962  
(To be answered on the 27<sup>th</sup> July 2015)**

**NEW TECHNIQUES FOR CHECK-IN LUGGAGE**

**962. SHRI E. AHAMED**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the domestic airlines are in the process of adopting new techniques for check-in luggage after reducing check-in luggage from 20 kg to 15 kg; and  
(b) if so, the details thereof along with the reaction of the Government thereto?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

---

**(a): Under the provision of existing regulations, airlines are free to fix reasonable charges/fees for the services being offered by them which include charges for check in baggage above 15 Kgs.**

**(b): In order to make the basic fare more affordable and to provide the customer an option of paying for the services which he/she wishes to avail, it has been decided by the government to allow check-in-baggage charges above 15 Kgs of free check-in-baggage charges allowance, to be unbundled and to be charged separately on opt – in basis of the passenger. The charges for such services is required to be fixed amount and displayed on the respective website of the airlines.**

\*\*\*\*\*